- (b) what are the reasons for delay in the bifurcation of the above circle; and
- (c) whether a separate P&T Circle for Assam and Arunachal with head-quarters at Gauhati is being created add if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N PATIL): (a) No, Sir. It is not correct to hold that the worth eastern circle is functioning unsatisfactorily.

(b) and (c) The P&T Circle for Worth-Eastern Region already stands bifurcated into Separate Postal Circle and Telecom. Circle from 1974 itself. The question of further bifurcation of Telecom. Circle was however, considered during the year 1979 and 1980 and it was decided to put off the matter due to administrative reasons, fa August, 1981, the N-E. Postal Circle was bifurcated into two postal circles viz. Assam and Meghalaya circle with headquarters 8t Shillong with jurisdiction over the States of Assam landMeghalaya and N.E. circle with headquarters at Imphal jurisdiction over the States of Manipur, Nagaland, Tripura and Union Territorie, of Arunachal Pradesh and Mizoram on a tentative basis. A post of Additional Postmasters General for N.E. Circle in the Sr. Administrative Grade of IPS was re-designated as Postmaster-General. N.E. Postal Circle with headauarters at Imphal, this re-organisation, the following department in order to accelerate the temno of development activities in 'ttiese areas, ungraded 5 posts of Superintendent of Post Offices to the status of Directors of Postal Services Ia the States of Trinura, Ngoaland and Manipur and in the Union Territories of Mizoram and Arunachal Pradesh. In this context, it was heldthat there was no necessity for having 2 separate Postal Circle- for "NE. 'Region and that here should be one composite cirle. with HeadmiarWs a+ Shillong as before for integrated development of Postal Services in N.R "Rf»<non. It was, therefore, decided in Mav. 1982 tn re-unlfy the Postal Circles into

one. The PMG, N.E. with headquarters at Imphal was re-designated as Additional Postmaster General, N.E. Circle. The headquarters of the Additional PMG at Shillong.

## Imnort of LPG Cylinders from, Brazil

- 1524. PROP. B. RAMACHANDRA RAO; Will the Minister of ENERGY be pleased to state:
- (a) the number of LPG cylinders proposed to be imported from Brazil and their total cost;
- (b) the Ust of companies manufacturing LPG cylinders and the expected total production during the current and the next financial year;
- (c) the number of companies which have been given new licences for manufacturing of LPG cylinders during the current year 1983-84;
- (d) by when these companies are expected to start production;
- (e) what steps are being taken to increase the production  $i_n$  case the installed capacity of all the licensed manufacturers is not adequate; and
- (f) whether there is a proposal to manufacture smaller size LPG cylinders?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETRO-LEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) 8 lakhs cylinders are being imported from Brazil at the cost of about 12.81 crores.

- (b) The list of the LPG cylinders manufacturing units is given in the enclosed statement. The expected total production of LPG cylinders during 1983-84 is around 30 lakhs and daring 1984-85 is around 45-50 lakhs.
- (c) No licence is required for establishment of LPG cylinder unit. During April-December 83\* 391 units have been registered with D.G.T.D.
- (d) Some of these units are reported to be in the process of setting'uptheir factories and it is not possible to

indicate at this stage the time frame within which they will commence production.

- (e) The present installed capacity is adequate to meet the demand ol LPG cylinders of the oil industry;
- ,(f) Test marketing of LPG mini cylinders has been taken up in Goa. Depending upon the outcome of the test marketing a final decision will be taken regarding production of mini cylinders.

## Statement

## A. Established

- 1. Kosan Metal Products Pvt. Ltd., Nagpur.
- . 2, Indian Gas cylinders, Faridabad.
- 8. Gannon Pressure Vessels Ltd., Bombay,
- 4. Hyderabad Allwyn Ltd., Hyderabad.
- 5. Larsvin Engineer (P) Ltd., Hyderabad.
  - 6. Universal Cylinders Ltd., Alwar
- 7. Hindustan General Industries, Nangloi.
- 8. Standard Cylinders Pvt. Ltd., Gurgaon.

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# B. Semi Established

- 1. Bharat Pumps & Compressors Ltd., Naini.
- 2. Faridabad Metal Udyog, Faridabad.
- 3. Sri Balaji Cylinders (P) Ltd., Madras.
- 4. Larsvin Appliances (P) Ltd., Secunderabad
- 5. Vamey Containers Ltd., Hyde-Faridabad.
  - ; (r. Jay Cylinders (P) Ltd.. Delh).

7. Nagpur Fabriforge Pvt. Ltd., Nagpur.

to Questions

- 8. Hindustan Cylinders, Bangalore.
- 3. Prashanath Cylinders, Bangalore.
- 10. MIDCo Containers Ltd. Ahmedabad.
- 11. Balaji Pressure Vessels (P) Ltd., Secunderabad.
  - 12. Intel Appliances, Nasik.
- 13. Associated Chemical, Madras.-

## C. New Manufacturers

- 1. Balmer Lawries & Ltd., Mathura.
- 2. Bharat Brakes & Valves Ltd., Calcutta.
- 3. Industrial Oxygen Co. Pvt. Ltd., Delhi.
- 4. Badopalia Industries Ltd., Shahibabad.
- 5. Pankaj Gas Cylinders Ltcl., Ghaziabad.
  - 6. JR. Fabricators, Halol, Gujarat.
- 7. Mullur Cylinders Pvt. Ltd., Belgaum.
- 8. Mullar Engineers Pvt. Ltd-, Halol.

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- 9. Gureia Gas Cylinders Pvt. Ltd., Faridabad.
- 10. Bilva Presure Vessels, Hyderabad.
- 11. Sahuwala Cylinders Pvt. Ltd., Visakapatnam.
- 12. Raj Cylinders & Containers Pvt. Ltd., Mathura.
- 13. UP Cylinders & Containers Pvt. Ltd., Agra.
- 14. Prestige Fabricators Pvt. Ltd. Indore.
- 15. Expo Gas Containers Pvt. Ltd:, Bombay.

- 16. BTP Structural (India) Pvt. Ltd,, Belgaum.
- 17. Punjab Gas Cylinders Ltd., Ludhiana.
  - 18. Malay Metals (P) Ltd., Indore.
- 19. Sri Shakti Cylinders Pvt. Ltd., Hyderabad.
- 20. Rajasthan Cylinders & Containers Ltd., Jaipur.
- 21. Mauvia Udyog Ltd., New Delhi.
- 22. Kanyaka Parameshwari Engg. Pvt. Ltd., Hyderabad.
- 23. Southern Cylinders Pvt. Ltd., Hyderabad.
- 24. Dusma Engineering, Secudera-
- Sahu Cylinders & Udyog Pvt. Ltd., Gummidippondi, Madras.
- 26. Veejay Metal Products Pvt. Ltd., Hyderabad.

## Increase of salary and retirement age of Judges of Supreme Court and High **Courts**

- 1525. SHRI F. M. KHAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether there ia an<sub>v</sub> proposal uridfer Government's consideration to increase the salary and the retirement age of Judges of the Supreme Courtand High Court; and
- (b) if so, what are the details thereof?

THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) No, Sir.

(b) Does not arise.

# to Questions Reorganisation of ONGC

1526. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: Will the Minister of ENERGY be pleased to stata:

- (a) whether there is any proposal for reorganising ONGC on functional basis to change the existing set up of one member each for off-shore, onshore, material, exploration, finance and personnel along with members for operation, drilling and technical matters; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETRO-LEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) Certain proposala for making some organisational changes in the Oil & Natural Gas Commission are under Government's consideration and & decision will be taken shortly.

#### Oil drilling in Jammu and Kashmir.

- 1527. SHRI DHARAM CHANDER PRASHANT: Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that some years back, the O.N.G.C. started drilling an oil well at Sarvinsar in Jammu, but the work was suspended due to some "serious technical difficulties:
- (h) if so, whether the Commission had spent more than rupees three crores on the project and an impression was given that drilling will be re-started; and
- (c) whether the Commission proposes to review the position after consulting experts and start redrilling the Sarvinsar oil well?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETRO-LEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) During